

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATNA
-CUM-
CONVENOR, CO-ORDINATION COMMITTEE

NOTICE

(Employment notice no. 02/2016)

The Hon'ble Patna High Court vide letter no. 74449/A.D.(Misc.)Section dated 03-10-2018, have been pleased to observe after consideration the objection filed by one candidate, that the answer at **question no. 48 be modulated** and on that basis evaluation is to be done i.e. option (C) **अपादान**.



(KRISHNA KANT TRIPATHI)
District & Sessions Judge, Patna
-cum-
Convenor, Co-ordination Committee
15-10-2018